NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CA (CAA) No.22/Chd/Hry/2017

In the matter of Scheme of Amalgamation between:

Planet Edu Exams Pvt.Ltd & Ors.

....Petitioners/Transferor Companies.

And

Planet Edu Network Pvt.Ltd.Petitioner/Transferee Company.

Present: Mr.Kanav Dev Sharma, Advocate with Mr.Barinder

Singh Maur, Practicing Company Secretary for the

petitioner companies.

Arguments heard. Reserved.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 21, 2017.